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(2024) 09 MEG CK 0006 Meghalaya High Court At Shillong

Case No: Criminal Appeal No. 30 Of 2024

Brostar Hujon APPELLANT

Vs

State Of Meghalaya & 2 Ors. RESPONDENT

Date of Decision: Sept. 5, 2024

Hon'ble Judges: B. Bhattacharjee

Bench: Single Bench

Advocate: L. Kon, N. G. Shylla, I. Lyngwa

Judgement

B. Bhattacharjee, J

Mr. L. Kon, learned Counsel appearing for the appellant prays for and is granted further 2 (two) weeks' time for preparation of the paper-book.

List this matter after two weeks.